

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO. – IV

Excise Appeal No. 50223 of 2020

[Arising out of Order-in-Original No. 09/Commr/CEX/IND/2019 dated 31.05.2019
passed by the Commissioner of CGST & Central Excise, Indore]

Shri Gurnomal Matta

...Appellant

Proprietor of M/s. Hariom Traders,
18/1-Khandelwal Market, Ware House
Road, Siyaganj, Indore,
Madhya Pradesh - 452007

VERSUS

**Commissioner of CGST & Central Excise –
Indore**

...Respondent

Post Box No. 10, Manik Bagh Road,
Manik Bagh Palace, Indore,
Madhya Pradesh - 452001

APPEARANCE:

None for the Appellant

Shri M.K. Chawda, Authorized Representative for the Respondent

CORAM: HON'BLE DR. RACHNA GUPTA, MEMBER (JUDICIAL)

DATE OF HEARING: 23.01.2025
DATE OF DECISION: **15.05.2025**

DR. RACHNA GUPTA

Appeal dismissed. For order, see order of date in Excise
Appeal No. 51771 of 2022.

(DR. RACHNA GUPTA)
MEMBER (JUDICIAL)

HK